

SUPREME COURT OF INDIA

Sanjay Ketan Jena

Vs.

State of Orissa

C.A.Nos.13134-35 of 1996

(S.P.Kurdukar and S.S.M.Quadri JJ.)

27.10.1999

ORDER

The Text below is only a summarized version of the order pronounced

Appellants appointment as college teachers regularized. Demanded pay scale on par with similarly situated lecturers in Government colleges. High Court directed authority to quantify entitlement of petitioner in view of judgment in another case. Supreme Court referred matter back to High Court for fresh disposal as referred case had nothing to do with quantification of appellants.